

Annexure-1

Name of the corporate debtor: M/s TRS Technology Private Limited; Date of commencement of liquidation: 28.02.2024; List of stakeholders as on: 03.05.2024

List of secured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	IFCI Ltd	04-04-2024	6,01,54,53,525	6,01,54,53,525	Secured	6,01,54,53,525	FC has mentioned in claim form "We do not have any security interest created by the company: 'TRS Technology Pvt. Ltd.'"	a) Pledge of shares of Shiv-Vani Oil and Gas Exploration Services Ltd. with a cover of 2.25 times. b) Exclusive charge on the 900 HP Drilling Rig and Mud Systems and Blow Out Preventers (BOP) c) Escrow of the receivables from the aforesaid rig and mud systems and BOPs. d) Personal Guarantee of the promoter viz. Mr. Prem Singhee and Mr. Padam Singhee. e) PDC's of interest and principal amount.	6,01,54,53,525	47.68					
			6,01,54,53,525	6,01,54,53,525		6,01,54,53,525				47.68			-		

